

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

**Petition No. 33/RP/2022
in
Petition No. 367/GT/2020**

Subject : Petition for review of order dated 9.6.2022 in Petition No. 367/GT/2020 regarding revision of tariff of circulating fluidized bed combustion technology based NLC Thermal Power Station-II Expansion Units I & II (500 MW) for the 2014-19 tariff period.

Petitioner : NLC India Limited

Respondents : TANGEDCO and 8 others

Date of Hearing : **27.4.2023**

Coram : Shri I.S Jha, Member
Shri Arun Goyal, Member
Shri Pravas Kumar Singh, Member

Parties Present : Ms. Anushree Bardhan, Advocate, NLCIL
Ms. Surbhi Kapoor, Advocate, NLCIL
Shri A. Srinivasan, NLCIL
Shri S. Vallinayagam, Advocate, TANGEDCO

Record of Proceedings

The part-heard matter was called out for hearing.

2. During the hearing, the learned counsel for the Respondent, TANGEDCO referred to the reply, and made detailed oral submissions, objecting to the reliefs sought by the Review Petitioner. The learned counsel for the Review Petitioner made rejoinder submissions, in support of the reliefs sought in the Review Petition.

3. At the request of the learned counsel for the parties, the Commission permitted both Review Petitioner and the Respondent to file their written submissions (not exceeding three pages), by **20.6.2023**.

4. Subject to this, order in the review petition was reserved.

By order of the Commission

**Sd/-
(B. Sreekumar)
Joint Chief (Law)**

